

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2019

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB)285/ALD/2019

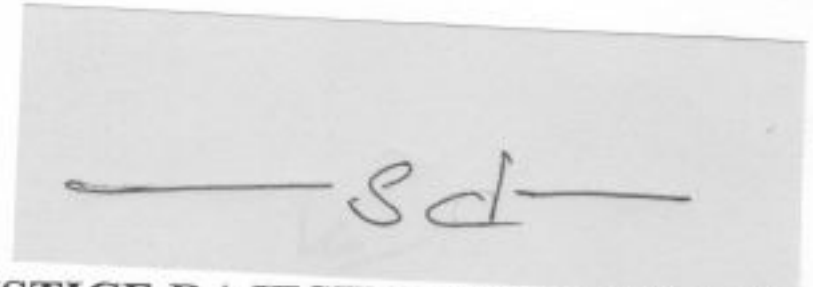
Ms. Babita Jain, PCS for petitioner is present.

None for respondent.

Ld. PCS for the petitioner contends that she shall serve the copy of the rejoinder upon the respondent during the course of the day and the same shall be filed before the Registry.

Put up on 10th December, 2019 for argument.

Dated: 20.11.2019



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**